

**DIVISION BENCH**

**S-11**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/98(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	TABREEK CONSTRUCTION COMPANY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES WEST BENGAL		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Mr. Atul Kumar Labh, Advocate ] For petitioner

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Issue notice to the Registrar of Companies, West Bengal.
3. List this matter on 26/08/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.